

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 1360 of 2019**

**IN THE MATTER OF:**

**Embee Software Pvt. Ltd.**

**....Appellant**

**Vs.**

**IDS Next Business Solutions Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Lzafeer Ahmad, Advocate**

**For Respondent: Mr. Goutham Shivshankar and Mr. Shantanu Singh, Advocates**

**ORDER**

**19.03.2020:** For filing of Rejoinder, if any, at request of the Appellant side the matter is adjourned to **20<sup>th</sup> April, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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